

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No.     | T.P. No. | Purpose   | Section         | Name of the Parties<br>M/s. / Mr.               |
|-----------------------------|----------|-----------|-----------------|---|
| CP(IB)<br>No.64/BB/<br>2017 | -        | Admission | Rule-6 of<br>IB | Rebatt Ltd. Vs Microsun Solar Tech<br>Pvt. Ltd. |

| SL.<br>NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
|------------|-------------------------------------|------------------------|-----------|

The matter is listed today for admission. Registry has raised some objections.  
List it for compliance on 04.08.2017.

MEMBER (J)

MEMBER (T)